



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 17th July 2020

NOTICE


1. Reference notice dated 3.6.2020, 12.6.2020 & 30.06.2020 regarding fixing next date of hearing in pending matters.
2. The surge in COVID-19 cases in National Capital Territory Delhi is continue and also cases increasing in various Central Government Ministries/Departments. Therefore, it has been decided to extend the date of hearing to 20.7.2020 onwards for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date already fixed	Next Date of Hearing
1	20.07.2020	05.08.2020
2	21.07.2020	06.08.2020
3	22.07.2020	07.08.2020
4	23.07.2020	17.08.2020
5	24.07.2020	18.08.2020
6	27.07.2020	19.08.2020
7	28.07.2020	20.08.2020
8	29.07.2020	21.08.2020
9	30.07.2020	24.08.2020
10	31.07.2020	25.08.2020
11	04.08.2020	26.08.2020
12	05.08.2020	27.08.2020
13	06.08.2020	28.08.2020
14	07.08.2020	31.08.2020
15	17.08.2020	01.09.2020
16	18.08.2020	02.09.2020
17	19.08.2020	03.09.2020
18	20.08.2020	04.09.2020
19	21.08.2020	07.09.2020
20	24.08.2020	08.09.2020
21	25.08.2020	09.09.2020
22	26.08.2020	10.09.2020
23	27.08.2020	11.09.2020
24	28.08.2020	14.09.2020

Subh
17/7/2020

25	31.08.2020	15.09.2020
26	01.09.2020	16.09.2020
27	02.09.2020	17.09.2020
28	03.09.2020	18.09.2020
29	04.09.2020	21.09.2020
30	07.09.2020	22.09.2020
31	08.09.2020	23.09.2020
32	09.09.2020	24.09.2020
33	10.09.2020	25.09.2020
34	11.09.2020	28.09.2020
35	14.09.2020	29.09.2020
36	15.09.2020	30.09.2020
37	16.09.2020	01.10.2020
38	17.09.2020	05.10.2020
39	18.09.2020	06.10.2020
40	21.09.2020	07.10.2020
41	22.09.2020	08.10.2020
42	23.09.2020	09.10.2020
43	24.09.2020	12.10.2020
44	25.09.2020	13.10.2020
45	28.09.2020	14.10.2020
46	29.09.2020	15.10.2020
47	30.09.2020	16.10.2020

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.
5. This issues with the approval of Hon'ble President, NCLT.


(Samendra Shukla)
Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.